

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present:- Smt. P.Ragini, District Judge

Sub:- Estt - District Court, Kozhikode - Smt. Anusree.N, L.D.Typist,Family Court,Vatakara - Representation to relieve from the post of L.D.Typist to take up new employment as High School Assistant (Physical Science) (Malayalam Medium) General Education Department in Kozhikode District - Permitted to relieve - Orders Issued.

- Read:-
1. Representation Dated 01.01.2022 put in by Smt. Anusree. N, L. D.Typist, Family Court,Vatakara.
 2. Advice Memo No DII (1) 50022/18 dated 16-11-2021 of the District Officer, KPSC, District Office, Kozhikode.
 3. Appointment Order No . A1/11112/2021 Dated 29-12-2021 of KPSC District Office,Kozhikode.
 4. OM No C2-19114 / 2013 dated 07-06-2021 of the Hon'ble High Court Of Kerala.

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ORDER NO. A1-65/2022

KOZHIKODE, DATED: 04.01.2022

Smt. Anusree. N , (PEN 906338) L.D.Typist, Family Court , Vatakara has submitted a representation requesting to relieve her from the post of L.D.Typist to take up new employment as High School Assistant (Physical Science) (Malayalam Medium) General Education Department in Kozhikode District (GVHSS,Payyanakkal).

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against her and no disciplinary proceedings or vigilance enquiry pending against her and also filed an undertaking to the effect that she will not claim any lien or right in this department after her relief from the post of L.D.Typist .

The Judge, Family Court, Vatakara is reported that she has no liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent. In the above circumstances, the Judge, Family Court, Vatakara is permitted to relieve Smt. Anusree.N,L.D.Typist of that Court so as to enable her to take up new employment as High School Assistant (Physical Science) (Malayalam Medium) General Education Department in Kozhikode District . The Judge,Family Court,Vatakara is further directed to comply with the direction contained in OM No C2-3169/2014 dated 11-07-2014 of the Hon'ble High Court of Kerala regarding the advance increment and report compliance to this Office.

Sd/-
DISTRICT JUDGE

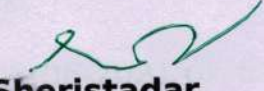
To

1. The Judge, Family Court, Vatakara
2. The Deputy Director of Education, Kozhikode .
3. The Principal, GVHSS, Payyanakal.
4. Smt. Anusree.N, L.D. Typist (Throug the Judge, Family Court, Vatakara)

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode.
3. The Secretary, KDJECCS Ltd, Kozhikode.
4. File.
5. Proceedings File

//True Copy / Forwarded / By Order //


Sheristadar
